

**Grant of Transfer Allowance to Railway Employees**

5856. SHRI M. S. SANJEEVI RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether Class III Railway staff has been granted transfer allowance equal to the amount of one month's pay and Class IV staff equal to the amount of half month's pay; and

(b) if so, the reasons for this discrimination?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI):

(a) No.

(b) Question does not arise.

**Condonation of Break in Service of Ex. A.I.O.Ws. (Western Railway) now working as A.P.W.Is. on Northern Railway**

5857. SHRI JAGANNATH RAO JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the question of condoning the break in service of Ex-A.I.O. Ws of Western Railway now working as A.P.W. Is on Northern Railway has been pending since 1968;

(b) if so, the reasons why their service is not being treated as continuous in spite of repeated assurances on the floor of parliament; and

(c) the time required to finalise the issue?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) and (c). The question of condoning the break in service of 12 ex-A.I.O.Ws. of Western Railway later absorbed as A.P.W. Is on the North-

ern Railway is presently at the final stages of consideration by the General Manager, Western Railway in consultation with his F.A. & C.A.O. The issue could not be finalised so far on account of the following reasons:

(i) The service particulars of these persons had to be collected from various subordinate offices on the Western Railway.

(ii) In between their service records had to be sent to Northern Railway to facilitate fixation of their pay in the present posts held by them on the Northern Railway.

(iii) The Western Railway had to collect back their service records from the Northern Railway in order to enable the subordinate offices on the Western Railway to process their cases regarding condonation of break in service and submit proposals to the Headquarters Office for consideration of the General Manager in consultation with his F.A. & C.A.O. Concerted efforts are being made for finalisation of the case.

**Construction of over-bridges on Manmad-Dhond Railway line**

5858. SHRI E. V. VIKHE PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Administration has received representations for constructing over-bridges on the Manmad-Dhond Railway line at a number of places; and

(b) if so, the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.